

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF MAY, 2023

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.05.23	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.05.23	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	55	1	5	51	1188	24
FIRST APPEALS FROM ORDERS(OS)(COMM)	510	36	68	478	298	13
EXECUTION FIRST APPEALS(OS)(COMM)	18	4	0	22		
EFA (COMM)	1	1	1	1	1	1
RFA (COMM)	137	39	12	164	263	4
FAO (COMM)	172	27	25	174	293	7

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.05.23	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.05.23	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	3108	142	68	3182	977	18
ORIGINAL MISC. PET. (I) (COMM)	243	54	50	247	359	7
ORIGINAL MISC. PET. (T) (COMM)	43	9	15	37	69	2
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	5	2	4	3	19	2
ORIGINAL MISC. PET. (COMM)	2038	44	34	2048	1154	19
ORIGINAL MISC. PET. (ENF.) (COMM)	819	32	13	838	1018	16
ORIGINAL MISC. PET. (EFA) (COMM)	43	1	1	43	297	5
ARBITRATION APPEAL (COMM)	64	8	6	66	39	2
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	46	45	47	44	10	1
COUNTER CLAIMS (COMM)	155	2	2	155	1314	
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	999	23	30	992	416	9
CIVIL ORIGINAL (COMM-IPD-CR)	184	0	5	179	287	6
CIVIL APPEAL (COMM-IPD-GI)	1	0	0	1		
CIVIL APPEAL (COMM-IPD-PAT)	268	4	21	251	311	7
CIVIL APPEAL (COMM-IPD-PV)	2	0	0	2		
CIVIL APPEAL (COMM-IPD-TM)	152	2	15	139	403	8
CIVIL APPEAL (COMM-IPD-CR)	13	0	0	13		
CIVIL ORIGINAL (COMM-IPD-PAT)	35	1	0	36		

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.